

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 784 /Confdl. /2019  
II-15-30/2002

Bilaspur, dated the 11 / 07 /2019

A Copy of Order/ Endt. no. F. 19-22/2010/25-2 dated 06.07.2019 of the Joint Secretary, Government of Chhattisgarh, Scheduled Tribe and Scheduled Caste Welfare Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nawa Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (19) Shri Liladhar Sarthi, VI Additional District & Sessions Judge, Raipur for information and compliance. He is directed to take over charge at his new place of posting on or before 22.07.2019 and send his handing and taking over charge reports through the concerned Head of Department.
- (20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetara/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Jashpur/Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (21) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (24) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (28) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

*Sanjay*  
11.07.19  
(SANJAY KUMAR JAISWAL)  
I/C REGISTRAR GENERAL

छत्तीसगढ़ शासन  
आदिम जाति तथा अनुजाति विकास विभाग  
मंत्रालय

महानदी भवन, नवा रायपुर, अटल नगर,

// आदेश //

6 JUL 2019

नवा रायपुर अटल नगर, दिनांक

क्रमांक: एफ 19-22/2010/25-2 :: छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग के आदेश क्रमांक पृ.क्रमांक 6668/2184/XXI-B/C.G./19, दिनांक 04 जुलाई, 2019 द्वारा श्री लीलाधर सारथी, षष्ठम अतिरिक्त जिला एवं सत्र न्यायालय, रायपुर की सेवाएं इस विभाग को पीठासीन अधिकारी, वक्फ अधिकरण के पद पर पदस्थापना हेतु सौंपी गई है।

2/ राज्य शासन एतद्वारा श्री लीलाधर सारथी, षष्ठम अतिरिक्त जिला एवं सत्र न्यायालय, रायपुर की सेवाएं प्रतिनियुक्ति पर लेते हुए वक्फ अधिकरण, रायपुर में पीठासीन अधिकारी के पद पर पदस्थ करता है।

3/ माननीय उच्च न्यायालय, बिलासपुर के आदेश क्रमांक 738/confdl./2019, दिनांक 02.07.2019 द्वारा श्री प्रबोध टोप्पो, पीठासीन अधिकारी, वक्फ अधिकरण, रायपुर की सेवाएं उत्तर बस्तर कांकर में प्रथम अतिरिक्त जिला एवं सत्र न्यायाधीश के पद पर पदस्थ किये जाने के फलस्वरूप स्थानांतरित पद पर कार्यभार ग्रहण करने हेतु कार्यभार मुक्त किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से

एवं आदेशानुसार,

*[Signature]*  
(एम.एम.गिज)

संयुक्त सचिव

छत्तीसगढ़ शासन

आदिम जाति तथा अनुसूचित जाति विकास विभाग

नवा रायपुर अटल नगर, दिनांक

पृ.क्रमांक : एफ 19-22/2010/25-2

प्रतिलिपि:-

नवा रायपुर अटल नगर, दिनांक

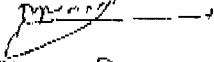
6 JUL 2019

01. विशेष सहायक, माननीय मंत्री जी, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय महानदी भवन, अटल नगर, नवा रायपुर,
02. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर,
03. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, महानदी भवन, अटल नगर, नवा रायपुर,
04. सचिव, छत्तीसगढ़ शासन, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय, महानदी भवन, अटल नगर, नवा रायपुर,
05. महालेखाकार, छत्तीसगढ़, रायपुर,
06. आयुक्त, आदिम जाति तथा अनुसूचित जाति विकास, इन्द्रावती भवन, अटल नगर, नवा रायपुर,

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07. कलेक्टर, जिला रायपुर,
  08. मुख्य कार्यालय अधिकारी, छत्तीसगढ़ नवफ अधिकरण, देवेन्द्र नगर, रायपुर,
  09. जिला कोषालय अधिकारी, जिला कोषालय, रायपुर,
  10. संबंधित अधिकारी श्री लीलाधर सारथी, न्यायाधीश, षष्ठम अतिरिक्त जिला एवं सत्र न्यायालय, रायपुर,
  11. श्री प्रबोध टोप्पो, पीठाधीन अधिकारी, नवफ अधिकरण, रायपुर,
  12. आर्डर फोल्डर,
- की ओर सूचनाथ एवं आवश्यक कार्यवाही हेतु प्रेषित है।



संयुक्ता सचिव  
छत्तीसगढ़ शासन  
आदिग जाति तथा अनुसूचित जाति विकास विभाग